

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:286
ANSWERED ON:23.11.2012
NATIONAL INVESTMENT BOARD
Tarai Shri Bibhu Prasad

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the National Investment Board has proposed to fast-forward clearances for Infrastructure projects without complying with Scheduled Tribes (STs) and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Panchayat (Extension of Scheduled Areas) Act (PESA);
- (b) if so, the details thereof; and
- (c) the action taken/ being taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (c): The Ministry of Finance (Department of Economic Affairs) has informed that the proposal for constitution of National Investment Board is under inter-ministerial consultations. Therefore, there is no question of any action taken.